

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.8.2019

ORDER NO. 171 of 2019

Hon'ble President is pleased to partially modify the **roster order no. 169 of 2019** for **CESTAT, New Delhi** to the extend indicated below:-

On 23.8.2019 at 2.30 p.m. Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Shri C.L. Mahar, Member (T) will also hear the following part-heard matter:

ST/50482/2017

By order,



(Bineesh Kumar K. S.)

Registrar

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Asstt. Registrar